

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 373 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s One Up Trade Pvt. Ltd. Vs. M/s Arise India
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

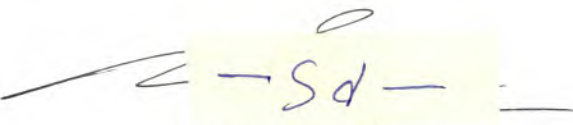
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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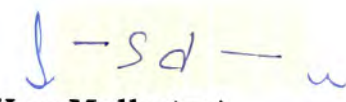
	For the Petitioner (s) :	Counsel for the Petitioner		
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	For the Respondent (s) :	None		
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ORDER

Notice to the Respondent returnable on 13th October, 2017. Dasti.
Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)